

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. 2395
TO BE ANSWERED ON 06.12.2016

Sports infrastructure in Eastern States

2395. SHRI MD. NADIMUL HAQUE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps taken by Government to improve sports infrastructure in Bihar, Jharkhand, Odisha and especially in the State of West Bengal;
- (b) the total amount of funds allocated to these States for building sports infrastructures in the last three years, yearwise and State-wise;
- (c) whether there is any new infrastructure project Government is planning to take up in these States, especially in the State of West Bengal; and
- (d) if so, the details thereof ?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)

(a) to (d) Sports is a State subject and, therefore, promotion of Sports is primarily the responsibility of the State Government. The Central Government complements/supplements the efforts of the State Governments. Prior to the current financial year 2016-17, a Central Sector Scheme, namely, Urban Sports Infrastructure Scheme (USIS) was implemented by this Ministry with effect from the year 2010-11 which provided for creation of sports infrastructure facilities, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground and Multi-purpose hall to States/UT.

A Centrally Sponsored Scheme, namely, Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) was being implemented during the period from 2008-09 to 2013-14 and another scheme, namely, Rajiv Gandhi Khel Abhiyan (RGKA), a Centrally Sponsored Scheme, was implemented during the period 2014-15 and 2015-16. Under the PYKKA Scheme, inter-alia, funds were granted to States/UTs for development and maintenance of playgrounds at Village

and Block Panchayats. Under Rajiv Gandhi Khel Abhiyan (RGKA), sports infrastructure of indoor sports hall were sanctioned.

A Scheme called “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17. This Scheme, inter-alia, provides for creation of sports infrastructure facilities.

The erstwhile PYKKA Scheme, RGKA Scheme, USIS Scheme and the current “Khelo India” Scheme are demand-driven schemes. Proposals, as and when received from States, if complete in all respects and feasible, are being sanctioned. Hence, no prior allocation of funds is made to any State. Funds are released to a State as and when the proposal for development of sports infrastructure is sanctioned to that State.

A statement showing details of funds released to States of Jharkhand, Odisha and West Bengal during the years of 2014-15 and 2015-16 under the erstwhile USIS is at Annexure-I.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2395 FOR 06.12.2016 ASKED BY SHRI MD. NADIMUL HAQUE, MP REGARDING SPORTS INFRASTRUCTURE IN EASTERN STATES

Annexure-I

State-wise details of funds released during the years 2014-15 and 2015-16 under the erstwhile Urban Sports Infrastructure Scheme (USIS)

2014-15

(Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	West Bengal	Construction of Multi-purpose indoor hall at University of Calcutta.	6.00 (08.12.2014)	0.58 (08.12.2014)
2.	Jharkhand	Laying of Astro-turf Hockey field at Ranchi University.	4.49 (14.01.2015)	0.62 (14.01.2015)

2015-16

(Rs. in crore)

S. No.	State	Project	Grant approved (Date)	Grant released (Date)
1.	Odisha	Construction of multi-purpose Indoor hall at Ravenshaw University, Cuttack, Odisha.	6.00 (07.10.2015)	1.80 (07.10.2015)
2.	West Bengal	Laying of synthetic athletic track at Vivekananda Yuba Bharati Krirangan (Salt Lake Stadium), Kolkata, West Bengal	5.50 (01.03.2016)	2.50 (01.03.2016)
3.	Odisha	Laying of synthetic athletic track at Kalinga Stadium Sports Complex, Bhubaneswar, Odisha	5.50 (31.03.2016)	2.50 (31.03.2016)
